Welfare for Scheduled Castes and Scheduled Tribes, Delhi Administration, the same qualifications and mode of recruitment which are applicable to junior engineers in other Departments have been prescribed;

- (b) whether it is also a fact that the post of inspector is ex-cadre with no chance of promotion|transfer|deputation to higher posts commensurate with qualifications experience;
- (c) whether there is any propos::1 to convert it into the cadre post to ameliorate the lot of present incumbants by making it equivalent to junior engineer; and
- (d) if so, by when it is likely to be done, and if not. the reasons therefor?

THE MINISTER OF STATE IN THE **AFFAIRS** MINISTRY OF HOME (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

- (b) Yes, Sir.
- (c) and (d) The inspectors (Harijan Welfare) in the Directorate of Social Wel fare, Delhi Administration were earlier eligible for appointment on promotion as Deputy Superintendent upto. 10-12-84 but with the amendment in Recruitment Rules for the posts of Deputy Superintendent they have ceased to be so eligible w.e.f. 11-12-84. The' Delhi Administration ex pects to provide suitable promotional avenues to the incumbants of the post of Inspector (Harijan Welfare) well before any person becomes eligible for such pro motion.

Special award to Mohd. Azharuddin

1277. SHRI SHAMIM AHMED SIDDIQI: Wil! the PRIME MINISTER be pleased to state:

- (a) whather there is any proposal under Government's consideration to confer any special .".ward on Shri Mohd. Azharuddin for his performance against the visiting English cricket team last winter; and
- (b) if so, .vhat are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. IAI-CHANDRA SINGH): (a) No, Sir.

(b) Does not arise.

Monitoring of Pollution in tde States

1278. PROF. B. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are systematically carrying out environmental monitoring of air water and land in all the States:
- (b) if so, what are the agencies engaged in these programmes;
- (c) whether it has been possible to successfully monitor the environment particularly in the highly polluted areas; and
 - (d) if not what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) Yes, Sir.

- (b) The agencies engaged in these programmes include:
 - Central Board for the Prevention and Control of Water Pollution, New Delhi.
 - Pollution Control Boards in the States, of Andhra Pradesh. Assam, Bihar, Gujarat. Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalya, Orissa, Punjab,

Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal.

- National Bureau of Soil Survey and Landuse Planning, Nagpur;
- National Environmental neering Research Institute, Nagpur;
- Industrial Toxicology Research Centre, Lucknow

In addition, a number of educational and resea::h Institutions, as also voluntary ageneies, are engaged in environmental monitoring activities.